GOVERNMENT OF INDIA MICRO,SMALL AND MEDIUM ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3097 ANSWERED ON:16.03.2015 AGRO RURAL INDUSTRIES Rathwa Shri Ramsinh Patalyabhai;Sawant Shri Arvind Ganpat;Tumane Shri Krupal Balaji;Yeddyurappa Shri B. S.

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the present status of the agro-rural industries in the country;

(b) the details of amount allocated and utilized for setting up and development of the said industries in the country during each of the last three years and the current year, State/UT-wise;

(c) whether the Government has received proposals from the States for setting up of agro-based industries in the country including Karnataka and Maharashtra during the said period;

(d) if so, the details and the status thereof including the number of agro-based industries set up, State/UT-wise; and

(e) the steps taken by the Government to promote and develop the agro-based industries in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

(a)&(b): Development of agro-rural industries is primarily the responsibility of State Governments. However, Government in the Ministry of Micro, Small and Medium Enterprises supplements the efforts of State Governments by implementing the Prime Minister's Employment Generation Programme (PMEGP), a credit-linked subsidy programme since 2008-09 with Khadi and Village Industries Commission (KVIC) as nodal agency at the national level for generating employment in the Country by setting up of micro- enterprises including agro-rural industries in the non-farm sector. State-wise release of margin money subsidy which is treated as target as also the achievements in term of the margin money subsidy utilized for setting up of micro-enterprises including agro- rural industries under PMEGP during the last three years and current year is given at Annex I.

(c): Project proposals under PMEGP for setting up micro-enterprises including agro-based industries are submitted by individual beneficiaries to the implementing agencies such as District Industries Centers(DICs) under State Government, State KVI Boards and KVIC State/Divisional offices. These are then screened by District Level Task Force and recommended to Banks for sanction. Statewise number of applications received for setting up micro-enterprises including agro-based industries in the country including Karnataka and Maharashtra under PMEGP and recommended to Banks during the last three years and current year is given at Annex II.

(d): State-wise number of projects including agro-based projects assisted under PMEGP during the last three years and current year is given at Annex III.

(e): In addition to PMEGP, a specific cluster-based scheme named Scheme of Fund for Regeneration of Traditional Industries (SFURTI) is also being implemented by the Government in the Ministry of MSME for promotion of traditional industries, under which khadi, village industries including agro-based industries and coir clusters have been taken up for development by providing them with improved equipments, common facilities centres, business development services, training, capacity building and design and marketing support, etc. 101 clusters have been developed under this scheme.

SFURTI Scheme has been revamped in XII plan and 71 clusters including agro-based clusters with an outlay of Rs. 149.44 crore are proposed to be developed in the lst phase.